

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/292(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	SHYAM SUNDAR GOYAL VS TIL LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Sidharta Basu, Adv.] For the Operational Creditor
Mr. Rajib Ghosh, Adv.]

ORDER

1. Ld. Counsel for the Operational Creditor present.
2. Ld. Counsel appearing for the Corporate Debtor submits that a settlement arrived at between the parties and in terms of the settlement, payments are being released.
3. List the matter on **06.10.2023 for reporting settlement.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**